

Hon. Members, **His Excellency James Earl Carter Jr.**, former President of the United States, passed away on December 29, 2024 at the age of 100. Born to a humble farmer and a nurse, President Carter's extraordinary journey in public service began in 1943, when he entered the United States Naval Academy. His distinguished naval career saw him serve across both the Atlantic and Pacific fleets, earning accolades as a decorated lieutenant and joining the prestigious nuclear submarine program. Elected as Georgia's State Senator and 76th Governor, President Carter eventually ascended to the highest office and was elected as the 39th President of the United States of America in 1977. His historic visit to India in 1978 and the subsequent signing of the Delhi Declaration marked the beginning of a lasting bond between India and the United States anchored in shared democratic values. President Carter's tireless efforts through the Carter Center and his receipt of the Nobel Peace Prize underscored his unwavering, remarkable commitment to advancing global peace, harmony and humanitarian causes.

We pay tribute to President Carter's unparalleled contributions to the global peace and diplomacy and extend our deepest condolences to his family as well as to the Government and the people of the United States of America.

The House expresses its deep condolences on the demise of former Prime Minister of India, Dr. Manmohan Singh, our four former colleagues and former President of the United States of America Mr. James Earl Carter Jr.

The House will now observe silence as a mark of respect to the memory of the departed souls.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy. ...*(Interruptions)*... Nothing is going on record. Please bear with me. ...*(Interruptions)*...

RESIGNATION BY MEMBER

MR. CHAIRMAN: I have to inform hon. Members that Shri V. Vijayasai Reddy, Member representing the State of Andhra Pradesh, personally submitted a letter dated 25th January 2025 resigning his seat in the Rajya Sabha. I have accepted his resignation with effect from the said date.
